

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00006/2018

IN

ORIGINAL APPLICATION Nos.170/00759 /2017

DATED THIS THE 14th DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV SANKAR , MEMBER (A)

G.Deenadayalan Ambedkar,
S/o Late SM.Gangadharan,
Aged about 59 years,
Working as Station Master-I,
Whitefield Railway Station
SBC Division, South Western Railway ,
BANGALORE-560067.
Resident of No.43 'A',
Railway Quarters,
Opp. To Saibaba Ashram,
Kadugodi, Whitefield Railway Station,
BANGALORE-560067.

...Petitioner

(By Advocate Shri B.Veerabhadra)

Vs.

1.Sri Abdul Wahid,
Senior Divisional Personnel Officer,
South Western Railway,
Bangalore Division,
Platform Road,
Bangalore – 560 023.

2.Sri PK. Agarwal,
Divisional Railway Manager,
South Western Railway,
Bangalore Division,
Platform Road,
Bangalore – 560 023.

3.Sri KV.Gopinath,
Senior Divisional Operations Manager,
South Western Railway,
Bangalore Division,
Platform Road,
Bangalore – 560 023.

...Respondents

(By Shri J.Bhaskar Reddy, SCGC)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Apparently the original order was for grant of typed copies of day to day proceedings in the disciplinary enquiry. The respondents through Shri J.Bhaskar Reddy, learned counsel submits that the order has already been complied with as typed copies have been issued. Therefore, he would say that Contempt Petition will not survive.
2. In the absence of Shri B.Veerabhadra, we, therefore hold that with liberty, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV SANKAR)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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